



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

19 PIL/14/2024 FIXED	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
32	WP(C)/4231/2024 FIXED	ARIF RABBANI AND 20 ORS. Versus GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, N C T E SC, G U
ORDER (IMPLEADMENT OF PARTY)				
33	I.A.(Civil)/2527/2024 B/O in Review.Pet./96/2024 WITH Review.Pet./96/2024 IN WP(C) 488/19(D/O)	DHANJYOTI NATH, Versus THE STATE OF ASSAM AND ORS DHANJYOTI NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB L SANGTAM	SC, ELEM. EDU SC, ELEM. EDU
ADMISSION				
34	WP(C)/1796/2023 B/O	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU SC, BTC SC, WPT AND BC
ORDERS				
35	WP(C)/1258/2024 B/O	BABUL HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. S ISLAM MR A HAWARI	MRS. R DEVI (r-6) MR M R ADHIKARI (R-7) MS M BORAH (R-7) SC, SEC. EDU. SC, BTC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
34	Crl.Rev.P./210/2022 FIXED.	MD. ABDUL SATTAR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
35	Crl.Pet./1295/2023 WITH LCR. FIXED.	MANAB BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MS. M BHATTACHARJEE (R-2) MS. M BHARATI (R-2) MS. P DASGUPTA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/490/2024 in Crl.Pet./1295/2023	SMT. SUPARNA ROY CHOUDHURY Versus MANAB BHATTACHARJEE,	MS M BHARATI	MR N A MAZARBHUIYA
	WITH Crl.Pet./280/2023	MANASH GOGOI Versus SWAPNA DAS GOGOI	MR. K BORUAH MR. M ALAM MS P DAS	MR. I CHOUDHURY R L CHUTIA
	WITH Crl.Pet./361/2024	NITYANANDA DAS @ NITU Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL	DR. B N GOGOI (R-2) PP, ASSAM
ORDERS				
38	Crl.A./182/2022 WITH OFFICE NOTE, LCR 2 FILES, FIXED	SRI DEBASISH MAZUMDAR Versus N R CONSTRUCTION AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA	MR P DEKA(R-1,2) MR. B BORAH (R-1,2)
HEARING				
39	Crl.Pet./693/2013 WITH LCR 5 FILES, FIXED	JYOTIRMOY DAIMARY and ANR Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.A BHATTACHARYA MR.N I CHOWDHURY MS.P BHATTACHARJEE	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ PP, ASSAM MR.K U AHMED

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
18	I.A.(Civil)/2504/2024 B/O in WP(C)/4051/2022 WITH WP(C)/4051/2022	MANTAZ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, WATER RESOURCE SC, FINANCE
		MANTAZ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, WATER RESOURCE SC, FINANCE

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
14	I.A.(Civil)/2524/2024 B/O, WITH LCR in WP(C)/3171/2024	MOINUL HOQUE @ MONIRUL ALI @ MONIRUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/3171/2024	MOINUL HOQUE @ MONIRUL ALI @ MONIRUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

22	WP(C)/8867/2019 AT 10:30 AM	PRANJAL DAS Versus UNION OF INDIA AND 4 ORS.	MR. B SINHA MS. H CHAKRABORTY	MR. D C BORAH ASSTT.S.G.I.
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BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
8	Crl.A./252/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
	WITH I.A.(Crl.)/611/2022 in Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

5	WP(C)/3592/2024 WITH OFFICE NOTE, FIXED	MD. RASHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH	GA, ASSAM SC, GHC
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH

**ITEM NO. 40 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
48	Bail Appln./2543/2024 B/O	SAHIL AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
49	Bail Appln./2264/2024 FIXED	TALEB ALI @ RAJA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA	PP, ASSAM
<u>BAIL HEARING</u>				
50	AB/2126/2024 B/O	NAWAB MERAJ AHMED Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
8)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
9)	MR. J P SHARMA	19-08-2024	To	15-09-2024
10)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
11)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
12)	MR. A BHATTACHARYYA	27-08-2024	To	27-08-2024
13)	MR. O P BHATI	23-08-2024	To	31-08-2024
14)	MS. S SARMA	22-08-2024	To	27-08-2024

15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
16)	MR. D P BORAH	27-08-2024	To	31-08-2024
17)	MR A W AMAN	27-08-2024	To	28-08-2024
18)	MR. A MANNAF	27-08-2024	To	13-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
37	CRP(IO)/255/2023 CAVT. NO.06742/023,	M/S MARBLE CENTER AND ANR Versus M/S SHREENIWAS BASUDEO AND 2 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	MR. N ALAM MR K JAIN FOR CAVEATOR
38	CRP(IO)/302/2024	ABHAY KALITA Versus BISWA NATH JAJODIA	MR. A PAUL	
MOTION				
39	CRP(IO)/303/2024 FIXED	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. SURAJIT DAS MR. P P DAS	DY.S.G.I.
ORDERS				
40	MACApp./547/2017 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
	WITH CO/4/2019 in MACApp./547/2017	SMTI RIMA KOUSHIK SARMAH and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
41	I.A.(Civil)/2880/2022 WITH LCR, FIXED in CRP/55/2017	ON THE DEATH OF BASUDEV SHAW HIS LEGAL HEIRS SHANTI SHAW AND ORS. Versus SAMSUL HAQUE	MR. S P ROY JYOTISH DAS MRS S KUMARI	MR P SHARMAH
	WITH CRP/55/2017	ON THE DEATH OF BASUDEV SHAW Versus SAMSUL HAQUE	MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MRSK AGARWAL MR. S ALAM MR.T R ROY	
42	RSA/205/2023 FIXED	UNION OF INDIA Versus DR. PRASANTA KUMAR DAS	MR. S K MEDHI	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI

	WITH I.A.(Civil)/378/2024 in RSA/205/2023	UNION OF INDIA AND 2 ORS Versus DR. PRASANTA KUMAR DAS	MR. S K MEDHI	
43	I.A.(Civil)/2495/2024 WITH LCR, B/O in MACApp./280/2019 WITH MACApp./280/2019	SRI DULU LASKAR, Versus RANJANA BORA AND 3 ORS	MR N SARMA	MRS. S BORPATRA GOHAIN MS. L SARMA
		SRI DULU LASKAR Versus SMTI JOONAKI BORA and 2 ORS	MR. M R LASKAR MR. R HAZARIKA	MR. A DUTTA (R-3) MS L SHARMA (r-1) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MRS. P M DUTTA (R-3) MS. A PHUKAN (R-1)
	WITH I.A.(Civil)/1647/2019 in MACApp./280/2019	SRI DULU LASKAR Versus SMTI JOONAKI BORA and 2 ORS	MR. M R LASKAR MR. R HAZARIKA	MR. A DUTTA (R-3) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MRS. P M DUTTA (R-3) MS. A PHUKAN (R-1)
	WITH I.A.(Civil)/2498/2024 in MACApp./280/2019	SRI DULU LASKAR Versus RANJANA BORA AND 3 ORS	MR N SARMA MS. L SARMA	MRS. S BORPATRA GOHAIN
HEARING				
44	Test.Cas./8/2016 WITH LCR, FIXED	GEETANJALI DAS Versus RINA DAS and 3 ORS	MR.P SARMAH MR.B CHAKRAVARTY MR.K DHAR MS.S SARMA	MR.M CHOUDHURYR- 1-4 MR.T ALI(R- 1-4) P AHMED(R- 1-4) MR.S N KRISHNATRAYA(R- 1-4)
45	WITH Intest.Cas./2/2015 WITH LCR	GEETANJALI DAS Versus RINA DAS	MR.P SARMAH MR.B CHAKRAVARTY MR.K DHAR MS.S SARMA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY
46	MACApp./618/2017 WITH LCR, FIXED	SMTI PRAMILA RAJBONGSHI Versus MD UNISOR RAHMAN and ANR	MR.U K THAKURIA MR S C PANDIT MR AJIT DAS MR.D SARMAH	MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. C SHARMA MS. M GAZLOO

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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16)	MR. D P BORAH	27-08-2024	To	31-08-2024

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18)	MR. A MANNAF	27-08-2024	To	13-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
21	WP(C)/6069/2023 FIXED	BADIYUT ZAMAL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MD H R AHMED(R-8 TO 8(4)) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE
	WITH I.A.(Civil)/164/2024 in WP(C)/6069/2023	SAHA ALOM TALUKDAR, Versus THE STATE OF ASSAM AND 9 ORS,	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE
MOTION				
22	WP(C)/4289/2024 FIXED	KAILASH CHAND SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR G JALAN S FAZIL	SC, GMC SC, GDD
ADMISSION				

23	WP(C)/6071/2022 FIXED	WELSON INGTI AND 20 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R-2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)
24	WITH WP(C)/423/2022	HEMARI RONGPI AND 32 ORS Versus THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)
	WITH I.A.(Civil)/2510/2024 in WP(C)/423/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION OF INDIA LTD AND ANR Versus HEMARI RONGPI AND FORTY THREE ORS		MR. P K GOSWAMI MR. C BARUAH, SC, NHAI (R-2,7) MR P J DUTTA SC, K A A C (R-5,6,9,11-13)
ORDERS				
25	WP(C)/4136/2024 FIXED	DIPAK RAY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH

**ITEM NO. 15 AND 31 IN THE DAILY CAUSE LIST
HAS BEEN RELISTED ON 28-08-2024 BY WAY OF
MENTION MEMO]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
44	Bail Appln./2436/2024 B/O	TOLARAM PAREEK @ ANIKET PAREEK Versus UNION OF INDIA	MR. S K SINGH MR D K MEDHI P BORUAH	SC, CBI
45	WITH AB/1967/2024	RAKESH JANGID Versus UNION OF INDIA	MR. S K SINGH MR D K MEDHI P BORUAH	SC, CBI
BAIL HEARING (BA)				
46	Bail Appln./1588/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAYANTA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH	MRS R KAKATI(R-2) MS. M PATHAK(R-2) MS. N BARMAN(R-2) PP, ASSAM
BAIL HEARING				
47	AB/1914/2024 FIXED.	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA	PP, ASSAM
48	AB/2045/2024 FIXED	SURAJ ALI ALIAS SURAJ ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MRS. S KHATANIAR (LEGAL AID COUNSEL FOR R-2) H M I HOQUE(R-2) PP, ASSAM
49	AB/2046/2024 FIXED	AKBAR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MRS. S KHATANIAR (LEGAL AID COUNSEL FOR R-2) H M I HOQUE(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/3664/2022 BY SLIP	BINA PANI DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE
22	WP(C)/1337/2023 CAVT. NO.01662/023, FIXED	M/S SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	SC, CO OP MS. A TALUKDAR (FOR CAVEATOR) SC, BTC
23	WITH WP(C)/1909/2014 CAVT. NO. 524/2014	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR. D K SARMAH MR.P N GOSWAMI MR. R SARMA MR. K KONWAR MR.N J KHATANIAR MS. A TALUKDAR	MR. D DAS SR. ADV (R9) SC, CO-OP. GA, ASSAM MR.A SARMA MR S KHOUND (R9) MR.T BARUAH MRM P GOSWAMI FOR CAVEATOR MR.B AHMED
	WITH MC/2547/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MIN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI MR.B AHMED FOR CAVEATOR
	WITH MC/3054/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MEEN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MR.B AHMED MRM P GOSWAMI FOR CAVEATOR

24	WITH WP(C)/2821/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MRM P GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM MS.H M PHUKAN MR.P N G OSWAMI
25	WITH WP(C)/6369/2014	M/S SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.T BARUA MRM P GOSWAMI	SC, CO-OP. GA, ASSAM MR.P N GOSWAMI MR.I KALITA
26	WITH WP(C)/1732/2016 CAVT. NO. 146/2016	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D K SARMAH MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA MS. A TALUKDAR	MR. D DAS SR. ADV (R7) DR.B AHMED SC, CO-OP. GA, ASSAM MR S KHOUND (R7) MR.U CHOUDHURY FOR CAVEATOR MRM P GOSWAMI
27	WITH WP(C)/849/2017	SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM and 6 ORS.	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM MR.P N GOSWAMI(R-7) MS.M D BORAH(R-7) MR.I KALITA(R-7) MR.R R GOGOIR-7 MR.K P PATHAK(R-7)
28	WITH Cont.Cas(C)/444/2018	SARESWAR MEEN SAMABAY SAMITY LTD. Versus LALIT GOGOI, IAS AND ANR	MR. D DAS SR. ADV MS D MEDHI MR A SARMA MR S KHOUND MS. U CHOUDHURY MR B KOCH	DR. B U AHMED (R1, R2) MR. A K AZAD (R1, R2) MR. A UDDIN (R1, R2)
29	WITH WP(C)/7947/2018	M/S. SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. A SARMA MR S KHOUND MR. U CHOUDHURY MR B KOCH	DR. B AHMED SC, CO OP MRS. D DAS BARMAN (GA, ASSAM) MS G R MAHILARY MS S HAZARIKA (SC, BTC) MR. S BANIK MR. N BARUAH (R9) MS. P DUTTA (R9) FOR CAVEATOR
30	WP(C)/1420/2023 FIXED	KHAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM SC, REVENUE SC, PWD
	WITH I.A.(Civil)/1520/2024 in WP(C)/1420/2023	THE DEPUTY COMMISSIONER, KAMRUP (M) AND ANR Versus KHAGEN CHANDRA DAS AND 2 ORS.	JR. GA, ASSAM	MR. K M MAHANTA
ORDERS				
31	I.A.(CrI.)/520/2023 BY SLIP, WITH LCR in CrI.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
	WITH CrI.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY	PP, ASSAM
	WITH I.A.(CrI.)/217/2024 in CrI.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM,	MR. N J DUTTA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
8)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
9)	MR. J P SHARMA	19-08-2024	To	15-09-2024
10)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
11)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
12)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
13)	MR. O P BHATI	23-08-2024	To	31-08-2024
14)	MS. S SARMA	22-08-2024	To	27-08-2024
15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
16)	MR. D P BORAH	27-08-2024	To	31-08-2024
17)	MR A W AMAN	27-08-2024	To	28-08-2024
18)	MR. A MANNAF	27-08-2024	To	13-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
49	Crl.Pet./610/2021 (AT 2:00 PM)	MAJOR (NOW LT. COL) ZAMEER AHMED KHAN AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K D CHOUDHURY	MR A HAWARI(R-3 & 4) PP, ASSAM
BAIL HEARING (BA)				
50	Bail.Appln./1889/2024 WITH LCR (SCANNED). FIXED.	SHAHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	PP, ASSAM
51	Bail.Appln./2417/2024 BA 2386/2024(D/O), FIXED	RANA BARMAN Versus THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
16)	MR. D P BORAH	27-08-2024	To	31-08-2024
17)	MR A W AMAN	27-08-2024	To	28-08-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III AND MAC APPEAL]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

23 [WP\(C\)/4325/2012](#)
AT 10:30 AM

HIRANYA KUMAR NATH and 2 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR B D DAS
MR.R P SARMAH
MR.U K NAIR
MRS.R DEVI
MR.A CHETRY
MR.A R TAHBILDAR
MR. B PURKAYASTHA
MR. B ZAMAN
MR.M P SARMA

MR.S S DEY
MR. D DAS SR. ADV (R-17)
MR. K N CHOUDHURY (FOR
A.K. DAS)
MR.B D KONWAR
MR.Z MUKIT
MR.O P BHATI
MR.A SATTAR
MR.M NATH
MR.D MOZUMDER
MR.A BHATTACHARJEE
SC, APSC
MR.R DE(R-5)
MR.I CHOWDHURY
MR.M CHOUDHURY
MR.S SAIKIA
MR.D P BORAH
MR. R B PHOOKAN (R-13)
MR.K R PATGIRI(R-5)
MS.S KHANIKAR
MR.A ROY
MR.D SARMA(R-4)
MR.U DUTTA
MR.B GOGOI
MR R SINGHA (FOR A.K.
DAS)
MR R SINGHA (FOR A.K.
DAS)
MR.A GOGOI
MR.D BORAH
R SARMAH (R-13)
MR.I F ALI
MS M KAKOTY (R-13)
MS S PATOWARY (FOR A.K.
DAS)
MR K J HAZARIKA (R-13)
MR. INDRAJIT BHUYAN (R-
17)
SC, EDU
MRS.A VERMA
MR.R P GUPTA
MR.N KHATANIAR
MR.N BORAH
MR.P CHETIA(R-4)
MR.J HUDA(R-4)

WITH
24 [WP\(C\)/7378/2013](#)

DIPAN KANTI SUKLABAIDYA
Versus
THE STATE OF ASSAM AND 4 ORS

MR.I H SAIKIA
MR.K KALITA
MS.S KANUNGOE

MR.S S DEY
MR. D DAS SR. ADV (R-4)
MR. K N CHOUDHURY (FOR
A.K. DAS)
MR.M NATH
MR.A BHATTACHARJEE
SC, APSC
MR.D P BORAH
MR R SINGHA (FOR A.K.
DAS)
MR R SINGHA (FOR A.K.
DAS)
MS S PATOWARY (FOR A.K.
DAS)
MR. INDRAJIT BHUYAN (R-
4)
SC, EDU

ORDERS

25 [WP\(C\)/2969/2023](#)
B/O

ANURAG SARMA
Versus
THE STATE OF ASSAM AND 4 ORS

MS. G BORAH
MS RIMA DAS

SC, APSC
SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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[For Tuesday,27th August 2024]

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

2	RFA/61/2015 (FOR DISMISSAL), LCR 3 FILES, FIXED	DEVENDRA KUMAR SETHIA Versus INTERGLOBE AVIATION LTD. and 4 ORS,	MR.P DAS MR.H MAURYA MS.L SRIVASTAV
3	RSA/325/2018 (FOR DISMISSAL), FIXED	SRI MUNINDRA NATH BHARALI AND 3 ORS Versus SRI PRANABJYOTI DAS AND 4 ORS	MR. H K SHARMA MR. B PATHAK MR H K GOGOI MR. R THADANI MR. B HAZARIKA
	WITH I.A.(Civil)/4171/2018 in RSA/325/2018	SRI MUNINDRA NATH BHARALI AND 3 ORS Versus SRI PRANABJYOTI DAS AND 4 ORS	MR. H K SHARMA

LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR TUESDAY, THE 27TH DAY OF AUGUST, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 17]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**]

ORDERS

- | | | | |
|---|--|--------------------------------|--------|
| 1. I.A.(C) 53/2024
FIXED IN REVW PETN
07(AP)/2024 | GAGAM MOYONG
VERSUS
OSI KOPAK AND 5 ORS | NIKITA GANGGEN
OKEN DUGGONG | GA(AP) |
|---|--|--------------------------------|--------|